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Year-2023-2024

I, Prakash Kumar Paswan son/daughter/wife Ganga Paswan aged 30 Years, belonging to Bihar Legislative Assembly service and presently working as Junior Clerk given here in below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	Rs- 30000/-	Nil	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI Saving A/c Rs-45000 Uco Bank Saving A/c Rs- 6000 HDFC Saving A/c-25000	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy No- 9222492224 Premium- 15126Yearly	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Motorcycle- Honda Shine SP No JH10BK2941 AND CAR NO BR01FB1660	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and yalue)	Gold- 18gm (Approx)	Nil	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Home Appliance- Rs-50000	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

Protect for Paragraph of Protection of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No	Description	Self	Spouse name (s)	Dependan-	Dependant- 2	Dependat -3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 07-02-2024
(a)	(i) Loans from Banks	SBI Bihar Vidhan Mandal	Rs. 581318/-
	(ii) Loans from financial institutions	Mahindra & Mahindra Financial Services Ltd.	Rs. 1,20,100
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	
	(b) dues to departments dealing with supply of water	Nil	
	(c) dues to departments dealing with supply of electricity	Nil	

(d) dues to departments dealing with telephones	Nil	

Brakash Kr. Parwom.

	(e) dues to departments dealing with governments transport (including aircraft and helicopters) (f) Other dues, if any	Nil Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No DADPP0047N	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nil	
	(iv) Property Tax	Nil	

C Personal Detail		
GPF/CPF/PRAN No. :-		111103721527
Gender	:-	M (M/F)
Date of Birth	:-	1 8 0 2 1 9 9 3 (DD/MM/YYYY)
Class/Group	-	C (A/B/C)
Cadre	:-	Bihar Vidhan Sabha Service
		(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	JEHANABAD

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Batash Kr. Panvan.

Name of Employee: PRAKASH KUMAR PASWAN

Place: PATNA Designation: Junior Clerk

Date: 07/02/2024 Department: BIHAR VIDHAN SABHA

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.